

Different Funds Collected for Defence Forces

4293. SHRI N. E. HORO : Will the Minister of DEFENCE be pleased to state :

(a) what are the names of the different funds collected for Defence Forces including for the welfare of ex-servicemen ;

(b) the total amount in different funds collected during the last three years ; and

(c) what is the Statewise allocation and the details of allotment and the balance at present ?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO) : (a) to (c). At the national level, funds for welfare of Defence Forces, including ex-servicemen, are collected regularly every year only on the Flag Day. The collections for the Flag Day Fund are initially made by the State Governments/Union Territories Administration under the overall coordination of the Kendriya Sainik Board. Targets for collections for the Flag Day Fund to be made in individual States and Union Territories are fixed from time to time. From this year, the States/Union Territories are to retain 60% of the collections made upto the fixed targets and remit the balance 40% to the Kendriya Sainik Board. The collections made by the individual States/Union Territories above the targets fixed for them can be retained by them.

The total amount in the Flag Day Fund with the Kendriya Sainik Board during the last three years is as under :—

Date	Rs.
31-1-1980	1,09,75,180.76
31-1-1981	1,37,87,383.33
31-1-1982	1,52,84,149.77

Beach Service Centre at Kovalam

4294. SHRI A. NEEALOHITHADASAN NADAR : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state the details of the progress made in the construction of a beach service centre at Kovalam for which a sanction of Rs. 11.15 lakhs has been issued to the India Tourism Development Corporation as per the reply to Unstarred Question No. 28 on 19th February, 1982?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A.P. SHARMA) : The India Tourism Development Corporation has furnished revised estimates for a sum of Rs. 22.26 lakhs for construction of new buildings for the Beach Service Centre on account of increase in the cost of materials and manpower. On approval of the revised estimates which are under examination, revised sanction will issue so that construction can start.

World Bank Assistance

4295. PROF. NARAIN CHAND PARASHAR : Will the Minister of FINANCE be pleased to state :

(a) whether the World Bank has approved any Project in the year 1981-82 and first three months of the financial year 1982-83 for financing assistance in the Central or the State Sector ;

(b) if so, the details thereof, State-wise and Central Sectors separately ;

(c) if, not, whether any projects are pending for approval with the World Bank from the Central or any of the State Governments, separately; and

(d) if so, the details thereof and the reasons for which they are still pending ?

THE MINISTER OF FINANCE
(SHRI PRANAB MUKHERJEE) :
(a) to (d). A Statement is laid on the Table of the House.

Statement

S. No.	Name of the Project	Amount of IDA Credit/IBRD loan (\$million)	Date of Board approval	Sector
1	2	3	4	5
1981-82				
1.	Maharashtra Agri. Extn (1135-IN)	23.00	21-4-81	Maharashtra
2.	Tamil Nadu Agri. Extn (1137-IN)	28.00	23-4-81	Tamil Nadu
3.	M.P. Agri. Extn. Phase II (1138-IN)	37.00	23-4-81	M.P.
4.	Second NCDC (1146-IN)	125.00	21-5-81	M.P. A.P. H.- P. U.P. Bihar, Haryana, West Bengal Punjab & Maharashtra
5.	Korba Thermal Power Project-II	400.00	7-7-81	M.P.
6.	M.P. Major Irrigation Project (1177-IN)	220.00	15-9-81	M.P.
7.	Tamil Nadu Newsprint (2050-IN)	100.00	17-9-81	Tamil Nadu
8.	XIV ICICI Project (2051-IN)	150.00	6-10-81	ICICI (Non-Govt.)
9.	West Bengal Social Forestry (1135-IN)	29.00	6-10-81	West Bengal
10.	Kanpur Urban Dev. Project (1185-IN)	25.00	27-10-81	U.P.
11.	Ramagundam Thermal Power Project-II	300.00	22-12-81	Central
12.	ARDC-IV (2095-IN) (1205-IN)	350.00	20-2-82	Central
1982-83				
1.	A.P. Agri. Extn (1219-IN)	6.00	30-3-82	A.P.
2.	Refineries Rationalisation	220.00	7-4-82	Central
3.	REC-III (2165-IN)	304.00	1-6-82	Central
4.	Kallada Irrigation and Treecrop Dev. Project (2186-IN)	80.30	24-6-82	Kerala

1	2	3	4	5
5.	J & K and Haryana Social Forestry Project	33.00	Negotiated in June '82' Yet to be approved	J & K & Haryana
6.	Gujarat Water Supply & Sewerage Project	72.00	6-7-82	Gujarat
7.	Krishna Godavari Oil Exploration Project		*Negotiated in June '82 * yet to be approved by the Board.	Karnataka & A.P.
8.	Chambal (MP) Irrigation Project	31.00	Negotiated in June '82 Yet to be approved by the Board.	M.P.
9.	Subernarekha Irrigation Project	127.00	Negotiated in July '82 Yet to be approved by the Board.	Bihar & Orissa

*Note : Project pending for approval will be presented to the Board in due course.

Joint Industrial Ventures in Operation

4296. SHRI K. MALLANNA : Will the Minister of COMMERCE be pleased to state :

(a) what is the number of joint industrial ventures which were in operation till the end of 1981 ; and

(b) what is the number of joint ventures taken during the current year and the details for the same ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) As on 31-12-1981 there were 85 industrial joint ventures in operation abroad.

(b) During the period from 1-1-1982 to 30-6-1982, 18 proposals for setting up joint ventures abroad were approved. A statement giving the details is attached.